

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10236 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-265-267-2018-19 dated 23/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Huhtamaki Ppl Ltd

.....Appellant

(Formerly The Paper Products Ltd.),
S.No. 33/1, At Post Umerkoi,
SILVASSA, DADRA & NAGAR HAVELI

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri P K Shetty, Advocate for the Appellant

Shri R P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 09.12.2021

DATE OF DECISION:15.12.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10071 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**